

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.209  
**CP(IB)/144(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Natraj Proteins Limited

.....Applicant

V/s

Khedut Agro Engineering Private Limited

.....Respondent

**Order delivered on: 01/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Dilip Kumar Jain, PCS

For the Respondent : Ms. M A Gogia, Adv.

**ORDER**

Ld. PCS for the applicant seeks time to file rejoinder.

List for further consideration on 19.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**